

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2234-2237/2005

(From the judgement and order dated 10/12/2004 in TTR No. 2407-2410/2004 of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

MELTON INDIA

Petitioner(s)

VERSUS

COMMNR. TRADE TAX, U.P.

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/01/2007 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

or Petitioner(s)

Mr. Dinesh Dwivedi, Sr. Adv.

Mr. Kavin Gulati, Adv.

Mr. T. Mahipal, Adv.

For Respondent(s)

Mr.Gaurav Banerjee, Sr.Adv.

Mr. Vikrant Yadav, Adv.

Mr. Kamlendra Mishra, Adv.

UPON hearing counsel the Court made the following

O R D E R

s
After hearing learned counsel for the parties, the Court reserved its
judgment.

Written submission be filed by 19.1.2007.

(Meenu Sethi)

Court Master

(V.P.Tyagi)

Asstt. Registrar